

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 682/2001 IN
OA NO. 1467/2000

and

CP NO. 686/2001 IN
OA NO. 1468/2000

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This the 11th day of March, 2002

HON'BLE SH. S.R.ADIGE, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

CP NO. 682/2001 IN OA NO. 1467/2000

Smt. Natho Devi
Widow of late Sh. Khem Chand
Ex-Washerwomen (Dhobi)
Raj Kumari Amrit Kaur College of Nursing,
Lajpat Nagar, New Delhi-24.

CP NO. 686/2001 IN OA NO. 1468/2000

Sh. Hira Lal
Son of Late Sh. Nathi Ram
Ex-Washerwomen (Dhobi)
Raj Kumari Amrit Kaur College of Nursing,
Lajpat Nagar, New Delhi-24.

(None).

Versus

1. Dr. S.P. Aggarwal,
Director General of Health Services,
Ministry of Health & Family Welfare,
4th Floor, "A" Wing, Nirman Bhavan,
New Delhi-11.
2. Dr. (Mrs.) Bandana Bhattacharya,
Principal, Raj Kumari Amrit Kaur College of Nursing,
Lajpat Nagar,
New Delhi-24.

(By Advocate: Sh. M.S. Mehta)

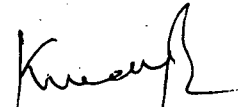
ORDER (ORAL)

By Sh. S.R. Adige, Vice Chairman (A)

Sh. Mehta states that Tribunal's order have been fully implemented and all the payments have been made. As these assertions have not been challenged by the applicant even on the second call, both the CPs are dismissed. Notices discharged.

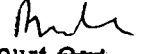
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2. If applicants have any further grievance in this regard it is open to them to agitate the same separately in accordance with rules through appropriate proceedings, if so advised.


(KULDIP SINGH)
Member (J)


(S.R. ADIGE)
Vice Chairman (A)

'sd'


Court Officer
Central Administrative Tribunal
For the Government of India
1st Floor, House,
Constitution Marg,
New Delhi (110001)